### GOVERNMENT OF INDIA MINISTRY OF PORTS. SHIPPING AND WATERWAYS

# RAJYA SABHA UNSTARRED QUESTION NO. 1916 ANSWERED ON 05.08.2025

#### SAGARMALA FINANCE CORPORATION LIMITED

1916. SHRI BABURAM NISHAD: SHRI NARAYANA KORAGAPPA:

Will the Minister of PORTS, SHIPPING AND WATERWAYS be pleased to state:

- (a) the steps taken by Government to leverage Sagarmala Finance Corporation Ltd. (SMFCL) to bridge financing gaps in port infrastructure, startups and other maritime initiatives;
- (b) the details of the tailored financial products offered by SMFCL;
- (c) whether Government has set targets for the Tier-1 capital utilisation; and
- (d) if so, the manner in which these funds will be allocated across segments like shipbuilding, cruise tourism, renewable energy and maritime education?

#### **ANSWER**

## MINISTER OF PORTS, SHIPPING AND WATERWAYS (SHRI SARBANANDA SONOWAL)

- (a) & (b) To bridge the financing gaps in the maritime sector, Sagarmala Finance Corporation Limited (SMFCL) has been registered by Reserve Bank of India as a dedicated Non-Banking Financial Company (NBFC). The corporation aims to offer tailored financial products to diverse range of stakeholders such as port authorities, shipping companies, MSMEs etc.
- (c) No.
- (d) Question does not arise.

\*\*\*\*